

## THE FOURTH SCHEDULE

(See section 14)

### AMENDMENTS TO THE SECOND SCHEDULE TO THE DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES ORDER, 1956.

- (1) For the heading "4-BOMBAY", substitute "4-GUJARAT".
- (2) In entry 103, for the words "Sagbara mahal", substitute "Sagbara taluka".
- (3) For the sub-heading "SURAT DISTRICT" appearing before entry 106 substitute the sub-heading "SURAT AND DANGS DISTRICTS".
- (4) In entry 114, for the words "Bansda taluka;", substitute the words "Dangs district; Bansda taluka;".
- (5) In entry 118, for the words "Pardi taluka" in column 3, substitute the words "Pardi and Umbergaon talukas".
- (6) After entry 118—
  - (a) add the following Note:—

*Note.*—Any reference in this Part to Broach, Surat or Dangs district or to Sagbara taluka of Broach district or to Songadh or Umbergaon taluka of Surat district shall be taken to mean the area comprised in that district or taluka, as the case may be, on the 1st day of May, 1960.”;
  - (b) after the said Note, insert an Appendix reproducing items (1) to (33) of the existing Appendix to Part 4 of the Order.
- (7) Immediately before the sub-heading "GREATER BOMBAY DISTRICT", insert the heading "4-A MAHARASHTRA" to make all following entries, together with the Appendix and Annexure, a separate Part for the State of Maharashtra.
- (8) Omit the asterisk mark before the sub-heading "GREATER BOMBAY DISTRICT" and foot-notes 1 and 2.
- (9) In entry 143, for the words "Dahanu and Umbergaon talukas", substitute the words "Dahanu taluka".
- (10) For the sub-heading immediately before entry 228, for the words "NASIK AND DANGS DISTRICTS", substitute "NASIK DISTRICT".
- (11) In entry 230, for the words "Peint and Surgana mahals", substitute the words "Peint mahal".
- (12) In entry 231, for the word "Dangs" in column 2, substitute the word "Kalwan" and for the words "Dangs district;" in column 3, substitute the words "Surgana mahal".
- (13) In entry 238, for the entry in column 3, substitute "Sakri and Nandurbar talukas".
- (14) In entry 239, for the entry in column 3, substitute "Nawapur taluka".
- (15) For the Note appearing immediately after entry 339, substitute:—

*Note.*—(1) Any reference in this Part to Thana or West Khandesh district or to Dahanu taluka of Thana district or to Nawapur, Nandurbar, Akkalkuwa or Taloda taluka of West Khandesh district shall be taken to mean the area comprised in that district or taluka, as the case may be, on the 1st day of May, 1960.

  - (2) The names of the 77 census wards of Greater Bombay are set out in item (1) of the Appendix; and a fuller description of the Assembly constituencies Nos. 1 to 21 in terms of roads, streets and other thoroughfares and of villages is given in item (2) of the Appendix.
  - (3) The names of the villages in Banoti and Soegaon circles referred to in the Assembly constituencies Nos. 220 and 221, respectively, are set out in the Annexure to this Part.”.

(16) Renumber entries 119 to 339 as entries 1 to 221 respectively, and the references in those entries to items (36) to (71) and (73) to (79) of the Appendix as (3) to (45) respectively.

(17) In the Appendix,—

(a) omit items (1) to (33) and the sub-headings thereof;

(b) renumber items (34) to (71) as items (1) to (38) respectively;

(c) omit item (72);

(d) renumber items (73) to (79) as items (39) to (45) respectively; and

(e) in item (2) as so renumbered, renumber the references to Assembly constituencies Nos. 119 to 139 as Nos. 1 to 21 respectively.